

1	2	3	4	5	6	7	8
7.	Kerala	1	0.04	-	-	-	-
8.	Madhya Pradesh	3	0.35	6	0.21	2	0.14
9.	Maharashtra	228	22.10	211	20.94	121	10.35
10.	Punjab	7	0.52	28	2.15	13	0.75
11.	Rajasthan	8	0.31	6	0.43	2	0.7
12.	Tamil Nadu	56	3.50	48	2.14	19	0.86
13.	Uttar Pradesh	5	0.43	6	0.35	3	0.22
TOTAL		404	32.48	363	30.57	233	17.72

#### Interceptor Sewer project in Delhi

2463. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Interceptor Sewer project to prevent untreated sewage from flowing into the Yamuna in Delhi has taken off;
- (b) if so, the details thereof;
- (c) the gaps between wastewater generation and treatment capacity in the country; and
- (d) the plans to rectify the same?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Delhi Jal Board (DJB) has informed that the project of Interceptor Sewer has been awarded in first week of July, 2011. To complete the entire project in a time bound manner, the project has been divided into six packages depending on the location of existing Sewerage Treatment Plants and awarded to three different agencies. The project comprises of the following components:-

- (i) Construction of Sewage Pumping Station at different locations to pump the sewage from interceptor Chamber to the nearest Sewage Treatment Plant.
- (ii) Laying of Interceptor sewer pipes of dia meter varying from 600mm to 2400mm in a total length of 59 km. along three major drains (Najafgarh, Supplementary and Shadhara drains), through Micro Tunneling method.

- (iii) Laying of rising mains in a length of 12 km. for sewage pumping stations to the respective sewage treatment plant.
- (iv) Construction of Interceptor chambers at the mouth of sub drains falling out in to the above major drains.

(c) and (d) DJB has also informed that so far as Delhi is concerned the total quantity of waste water generated is around 670 Million Gallons per Day (MGD) where as the current treatment capacity of 18 sewerage treatment plants is around 513.4 MGD which is likely to be increased up to 623.4 MGD by the end of this year by constructing and commissioning sewage treatment plants at Kondli, Yamuna Vihar, Okhala and Kapashera. The Sewerage Treatment Plants at Pappankalan (20 MGD), Nilothi (20 MGD), Coronation (40 MGD), Delhi Gate (15 MGD) and Delhi Cantt. (8 MGD) have been proposed to meet the demand of growing populations by 2015. However, an International Consultant M/S AECOM has been appointed for preparation of sewerage master plan for year 2031.

**Allotment to SC & ST employees under automated allotment system**

2464. SHRI LALHMING LIANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the month-wise number of SC/ST employees who have been allotted Type-IV residential quarters since the introduction of automated system of allotment of Government quarters till date;

(b) whether any special provision is made for the benefit of SC/ST employees under the new system;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Information is given in Statement (See below).

(b) Yes, Sir.

(c) 10% of vacancies in Type-I and II and 5% vacancies in Type-III and IV are reserved for allotment of accommodation to the SC and ST employees for initial allotment. SC/ST applicants are registered under the General Category also and they can give their choices under General, SC and ST category simultaneously. Rolling roster is followed to implement the reservation. Under the Automated System of Allotment, every applicant is supposed to give his/her preferences for the vacancies put on offer and the allotment is made as per roster if the desired vacancy remains available till roster point is covered for SC/ST.

(d) Question does not arise.